

3      A. Mohammad Vrs. UOI

O.A. No. 557 of 2013  
Order dated: 20.08.2013

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

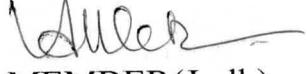
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Having heard Mr. S.K.Singh, Ld Counsel for the applicant, and Mr. G. Singh, Ld. Addl. Central Govt. Standing Counsel for the Respondents, Union of India, the prayer of Mr. S.K.Singh to withdraw this O.A. to file a better application is allowed. Accordingly, he may file a fresh O.A. by impleading certain necessary parties.

Accordingly, the O.A. is disposed of as withdrawn.

  
MEMBER(Admn.)

  
MEMBER(Judl.)

RK